



Government of Jammu and Kashmir
Ladakh Affairs Department
Civil Secretariat, Jammu/Srinagar.

Notification,

Srinagar, the 27th September, 2018

SRO 437 In exercise of the powers conferred by clause (a) of rule 94 of the Ladakh Autonomous Hill Development Council (Election) Rules, 1995, the Government hereby fix 1st day of October, 2018 as the date for purposes of the said clause.

The venue of meeting shall be, conference Hall Baroo, Kargil and the time of meeting shall be 11.00 AM.

By order of the Government of Jammu and Kashmir.


Secretary to Government,
Ladakh Affairs Department

No:- LA(K)29/2018

Dated 27 -09-2018

Copy to the:-

1. All Financial Commissioners _____
2. Joint Secretary, Department of J&K Affairs, Government of India, New Delhi.
3. Principal Secretary to Hon'ble Governor, J&K.
4. All Principal Secretaries/Commissioner Secretaries/Secretaries to Government _____
5. Chief Electoral Officer, J&K Srinagar.
6. Secretary to Government, Law Justice & Parliamentary Affairs, J&K.
7. Divisional Commissioner Jammu/Kashmir.
8. Deputy Commissioner/CEO, LAHDC, Kargil.
9. Director Information, J&K Srinagar for information and necessary action.
10. General Manager, Government Press Srinagar for publication in Government Gazette.
11. OSD to Advisor (V).
12. OSD to Advisor (G).
13. OSD to Advisor (K).
14. Private Secretary to Chief Secretary for information.
15. Private Secretary to Secretary to Government Ladakh Affairs Department.
16. Private Secretary to CEC/Chairman, LAHDC, Kargil.
17. Stock file.